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(d) it" so, the details thereof and notion taken thereon?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDV): (a) to -(d) The information is being collected and will be laid on the table of the House.

LOANS PAID BY LLC. FOR HOUSJ BUILMNC

1161. SHRI SANAT KUMAR RAHA: Will the Minister of FINANCE be pleased to state the amount of loans paid by L.l.C. for bouse building to various organisations: in different States during the last three years?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): Two statements (Statements I and II) giving the desired infoi million are annexed. [See Appendix LXXXI, AnncMirc No. 76 and 771

LOANS TO FARMERS

1162. SHRI SANAT KUMAR RAHA: Will the Minister of FINANCE be pleased to si

- (a) the number of farmer-borrowers in each State, who have been given loans by the nationalised banks since nationalisation; and
- (b) the number of total applications received for loans in each State during this period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHR1MAT1 SUSHI LA ROHATGI): (a) A statement is

(b) The information is not readily available and it will be collected to the extent, possible and laid on the Table of the House.

STATEMENT

The following statement gives the dis-t tribution of number of accounts of farmers who have been granted direct finance by

the nationalised banks as on the last Friday of June, 1969 (immediately before nationalisation) and as at the end of December. 1971.

Name of State	Number of Accounts	
	June, 1969	Decem- ber, 1971
Andhra Pradesh .	3,798	69,143
Assam	9	533
Bihar	66	11,501
Gujarat	10,955	48,158
Haryana	620	3.086
Himachal Pradesh	Not avai- lable	109
Jammu & Kashinir .		25
Kerala	9,429	54.182
Madhya Pradesh .	1.761	22,175
Maharashtra	14,452	84,345
Meghalaya	•	12
Mysore	32,302	84,424
Nagaland		1
Orissa	. 37	2,220
Punjab	603	9.182
Rajasthan .	122	10,487
T 11 N1 d	45,604	1,81,009
Uttar Pradesh	1,214	18,348
West Bengal .	947	22,902
titut on the case of the	1,070	5,833
TOTAL	1,22,989	6,27,675

"Separate figures are not available. INDUSTRIAL DEVELOPMENT BANK of INDIA

1163. SHRI ROSHAN LAI: Will the Minister of FINANCE be pleased to state:

(at whether the limit for a single loan of Rs. 50 lakhs has been discontinued b\ the Industrial Development Bank of In if so, since when;

- (b) what is the present limit for a single loan:
- (c) whether any mining companies have applied for loans from the said Bank; and

(d) if so, the names of the companies and whether the loans have been sanctiored and paid'.'

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THE MINISTER OF STATE IN CHE MINISTRY OF FINANCE (SHRI K. R. GANESHJ: (a I and (li). There is no limit Tor a single loan granted by the Industrial Development Bank of India to any industrial concern.

(c) and (d). Of the two mining companies which applied to the Development Bank loan/debenture assistance, one company, namely, M/s. Bolani Ores Limited located in Keonjhar, has been sanctioned a loan of Rs. 200 lakhs in April, 1972 but it has not drawn any part of the loan.

The other company, namely. M/s. Sethia Mining and Manufacturing Corporation Limited which operates two coal mines has requested the Development Bank for financial assistance of Rs. 90 lakhs in the form of privately placed debentures. The application is under consideration of ihe Development Bank.

PERSONAL BELONGINGS OF VICTIMS OF JAPAN AIRLINES AIRCRAFT CRASHED N/.AR DELHI

1164. SHRI CHANDRAMOULI

JAGARLAMUDI:

SHRI K. C. PANDA: SHRI M. K. MOHTA:

AVIATION be pleased to state:

- (a) whether Government's attention has been drawn to a report published in the Times of India of not possible to comment on this for lack of data for the 21st June 1972, stating that Jewellery and other the years 1970-71. personal belongings of the victims of Japan Airlines aircraft crashed near Delhi were found missing;
- cooperative either in carrying the bodies or the which is more representative than the article referred personal belongings of the victims; and
 - ic) if so. ihe reaction of the Government thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

to Questions

- (b) No, Sir.
- (c) Does not arise.

CORPORATE SECTORS' DHPENDENCE ON ASSISTANCE FROM LONG-TERM FINANCIAL INSTITUTION

1165. SHRI M. K. MOHTA:

SHRI K. C. PANDA:

SHRI CHANDRAMOULI

JAGARLAMUDI:

SHR1MATI PRATIBHA SINGH:

Will the Minister of FINANCE be pleased to

- (a) whether Government's attention has been drawn to an article published in the Economic Times of the 20th June, 1972, stating that there is a sharp drop in the corporate sector's dependence on assistance from long term financial institutions and banks; and
- (b) If so, what are Government's views in the

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (al and (b). Yes. Sir.

The Government is aware of the article referred to Will the Minister of TOURISM AND CIVIL in the question. The article provides data on the sources and uses of funds in the corporate sector on the basis of the combined balance sheets of 1019 companies for the years 1969-70 and 1970-71. It is

A study, published in the Reserve Bank of India (b) whether it is a fact that the police was non-Bulletin of April 1<>72. covering 1501 Companies, to in the question, indicates a slight decline in the percentage of borrowings from specialised institutions from 7.1 per cent in 1968-69 to 6.6 per cent in 1969-70 while the percentage of borrowings from banks to total capital and liabilities of these Companies remained more or less stationary